

Filing No.-8286/20

Nature of case- Cr. Appl(SJ)

Ramchandra Singh Vs. The State of Jharkhand.

Advocate's Name- Suraj kumar

**DEFECTS :-**

2. Limitation expired on 22/04/20;Delayed by 42 days.

9(i) Subject may be categorically stated at index pg.

(ii) Name of Deponant at Affidavit,differs from Aadhaar pg.

(iii) Party position may be corrected at index pg.

(iv) Limitation petition may be filed.

(v) Order of sentence dt. May be corrected at Para 1, Aggrieved para and prayer portion.